

Filing no. 8292/2020 (A.B.A.)

Raj Narayan Ojha & Others

Versus

The State of Jharkhand & Anr.

Advocate for Petitioner

Mr. Sreenu Garapati

Defects

- 9
- (i) Village name of petitioner no. 1 may be stated in vak.
 - (ii) Age of petitioner no. 2 differs in vak from page 1.
 - (iii) Duly certified typed copies may be filed for page 18, 21-24, 33-38, 42, 43 & 53-56.
 - (iv) Dates in para 10 may be verified/corrected.
 - (v) Date in sub-para 13 may be verified/corrected
 - (vi) Complaint case no. state in para1 and prayer portion may be verified/corrected.